

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 458
(To be answered on the 25th February 2016)

AIR INDIA FLIGHT INCIDENT

458. SHRIMATI VANAROJA R.

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether an Air India flight travelling in Milan had to return to Indira Gandhi International Airport following smoke in the passenger cabin;
- (b) if so, the details thereof;
- (c) whether the Directorate General of Civil Aviation has ordered any probe into it; and
- (d) if so, the details of findings thereof and the action taken on the same?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) : Yes, Madam.

(b) : B787 aircraft VT- ANP operating flight no. AI-137 dated 26.01.2016 on the Sector Delhi - Milan returned to Delhi due to technical snag and light fumes in the cockpit & cabin with burning smell.

(c) & (d) : The Permanent Investigation Board(PIB) of Air India, investigated the matter in consultation with Directorate General of Civil Aviation (DGCA), the safety regulator. The Board concluded that technical snags of such nature are known in the aviation industry. The above incident was taken up by Air India with M/s Boeing for their advice/ troubleshooting.
